

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1048

TO BE ANSWERED ON FEBRUARY 08, 2024

PMAY-URBAN

NO. 1048. SHRI VINAYAK RAUT:

SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN:

RAJENIMBALKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is implementing PM Awas Yojana-Urban (PMAY-U) and Gramin in order to provide proper housing to the homeless people in the urban and rural areas of the country;**
- (b) if so, the current status thereof, State-wise and the amount provided as subsidy to each beneficiary for a house in urban and rural areas under the scheme;**
- (c) whether the subsidy for construction of a house is lower in rural areas in comparison to urban areas and if so, the reasons therefor;**
- (d) the steps being taken by the Government to provide uniform subsidy for construction of house in both urban and rural areas;**
- (e) whether the Government is aware that rural population has to depend on cities due to easy availability of construction material in cities;**
- (f) if so, whether the Government proposes to raise the subsidy for the eligible beneficiaries of the scheme in view of the rising prices of construction material and labour; and**
- (g) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) to (d): Yes, Sir. Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including homeless people of the country. The scheme is

implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

MoHUA is providing its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals under PMAY-U. Under CLSS vertical of the scheme, an interest subsidy at the rate of 6.5% which amounts up to ₹2.67 lakh per house, was provided for beneficiaries of Economically Weaker Sections (EWS) and Low Income Group (LIG) category.

As on 29.01.2024, a total of 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/Union Territories (UTs) under PMAY-U, out of which 114.01 lakh have been grounded and 80.02 lakh are completed/delivered to the beneficiaries in urban areas. The State-wise details of houses sanctioned, grounded and completed under PMAY-U is at Annexure-I.

In order to achieve the target of 'Housing for All' in rural areas, Ministry of Rural Development (MoRD) is implementing Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March 2024. Out of the overall target of 2.95 crore houses allocated to States/UTs under PMAY-G, more than 2.94 crore houses have already been sanctioned to the beneficiaries and over 2.55 crore houses have already been completed as on 02.02.2024.

Under PMAY-G, beneficiaries are provided financial Assistance of ₹1.20 lakh in plain areas and ₹1.30 lakh in hilly States (including North Eastern States and UTs of Jammu & Kashmir and Ladakh), difficult areas and Integrated Action Plan (IAP) districts. Additional Assistance of ₹12,000/- is extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his/her house in convergence with MGNREGS. The

PMAY-G households are also provided water, LPG, and electricity connections in convergence with other relevant schemes. The State/UT-wise details of targets allocated, houses sanctioned to eligible beneficiaries and houses completed under PMAY-G as on 02.02.2024 is at Annexure-II.

(e) to (g): As per the PMAY-U guidelines, a fixed amount of Central Assistance is provided to the beneficiaries under PMAY-U. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. Based on the requests received from the States/UTs, PMAY-U period, which was up to 31st March 2022 earlier, has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry is not contemplating any change in the Central Assistance at this stage of the scheme.

The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry of Rural Development for upward revision of unit assistance under PMAY-G.

Annexure-I referred in reply to LS USQ No. 1048 due for answer on 08.02.2024
State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U

S. No.	Name of the State/UT	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed (Nos.)
1	Andhra Pradesh	21,32,432	20,07,521	9,08,790
2	Bihar	3,24,996	3,03,692	1,17,948
3	Chhattisgarh	3,02,663	2,85,088	2,11,129
4	Goa	3,146	3,146	3,144
5	Gujarat	10,05,204	9,80,734	8,97,516
6	Haryana	1,15,034	93,042	66,727
7	Himachal Pradesh	12,758	12,466	9,942
8	Jharkhand	2,29,156	2,13,407	1,36,755
9	Karnataka	6,38,121	5,96,111	3,35,251
10	Kerala	1,66,752	1,47,034	1,19,157
11	Madhya Pradesh	9,61,147	9,45,324	7,49,630
12	Maharashtra	13,95,199	11,15,241	8,32,932
13	Odisha	2,03,380	1,73,792	1,40,632
14	Punjab	1,32,235	1,15,021	80,065
15	Rajasthan	2,89,446	2,58,011	1,79,535
16	Tamil Nadu	6,81,795	6,62,397	5,55,316
17	Telangana	2,50,084	2,44,219	2,24,410
18	Uttar Pradesh	17,72,301	17,01,637	13,87,567
19	Uttarakhand	65,519	56,044	33,096
20	West Bengal	6,68,953	6,12,564	3,86,974
Sub-total (States)		1,13,50,321	1,05,26,491	73,76,516
21	Arunachal Pradesh	8,499	8,360	7,120
22	Assam	1,76,643	1,57,508	94,792
23	Manipur	56,037	48,461	13,215
24	Meghalaya	4,758	3,789	1,205
25	Mizoram	39,605	39,215	7,677
26	Nagaland	31,860	31,841	19,048
27	Sikkim	594	451	209
28	Tripura	89,068	84,588	69,783
Sub-total (NE States)		4,07,064	3,74,213	2,13,049
29	A&N Islands	376	376	47
30	Chandigarh	1,256	1,256	1,256
31	D&NH and D&D	10,468	10,196	9,181
32	Delhi	29,976	29,976	29,976
33	Jammu & Kashmir	47,040	41,473	21,204
34	Ladakh	1,307	1,014	784
35	Lakshadweep	-	-	-
36	Puducherry	15,265	14,757	9,322
Sub-total (UTs)		1,05,688	99,048	71,770
Total		118.63 Lakh	114.00 Lakh*	80.02 Lakh*

* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during Mission period.

Annexure-II referred in reply to LS USQ No. 1048 due for answer on 08.02.2024

State/UT-wise details of targets allocated, houses sanctioned to eligible beneficiaries and houses completed under PMAY-G

(Units in Nos.)

S. No	State Name	Targets allocated	Houses sanctioned by the States/UTs	Houses Completed
1	Arunachal Pradesh	36,210	36,112	28,530
2	Assam	20,41,807	20,13,178	17,78,771
3	Bihar	37,01,576	37,01,481	36,45,340
4	Chhattisgarh	11,76,142	11,76,142	9,65,195
5	Goa	257	257	226
6	Gujarat	6,03,922	6,03,712	5,12,131
7	Haryana	29,404	29,404	28,278
8	Himachal Pradesh	25,471	25,471	15,022
9	Jammu & Kashmir	3,37,129	3,36,979	2,03,751
10	Jharkhand	15,92,171	15,92,168	15,58,249
11	Kerala	35,167	35,164	32,838
12	Madhya Pradesh	38,00,415	38,00,338	36,39,792
13	Maharashtra	13,77,817	13,77,047	12,12,942
14	Manipur	1,01,558	1,01,550	30,486
15	Meghalaya	1,88,297	1,88,295	46,178
16	Mizoram	29,967	29,967	9,268
17	Nagaland	48,830	48,830	9,521
18	Odisha	27,26,133	27,26,006	20,24,500
19	Punjab	39,729	39,726	35,997
20	Rajasthan	17,17,996	17,17,553	16,82,383
21	Sikkim	1,400	1,399	1,275
22	Tamil Nadu	7,51,421	7,50,541	5,95,058
23	Tripura	3,77,057	3,77,030	3,28,357
24	Uttar Pradesh	36,15,041	36,14,953	34,89,725
25	Uttarakhand	69,303	69,282	48,252
26	West Bengal	45,69,532	45,69,447	34,10,992
27	Andaman & Nicobar Islands	3,424	3,424	1,225
28	Dadra and Nagar Haveli	11,278	11,278	3,807
29	Daman and Diu	158	158	16
30	Lakshadweep	45	53	45
31	Puducherry	0	0	0
32	Andhra Pradesh	2,46,430	2,46,430	67,569
33	Karnataka	2,41,908	2,41,866	1,22,009
34	Telangana	0	0	0
35	Ladakh	3,005	3,004	2,868
	Total	2,95,00,000	2,94,68,245	2,55,30,596

Note: Telangana and Puducherry are not implementing PMAY-G